

Allahabad Bench

CP No. 47/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2020

NAME OF THE COMPANY: Upendra Dutt Anthwal & Anr V/s Acuity India Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

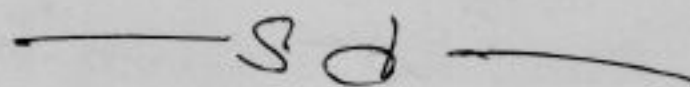
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	RAKESH KUMAR	ADV.	Respondent	Rakesh
<u>2.</u>	Anil Kumar	PCS	Petitioner	Anil

CP NO.47/ALD/2019

Sh. Anil Kumar, PCS for petitioner and Sh. Rakesh Kumar, Advocate for respondent are present.

As jointly prayed, put up on 25th March, 2020 for arguments, by which time, both the parties may file the brief synopsis of their arguments.

Dated: 24.02.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)